

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 312
TO BE ANSWERED ON 20TH JULY, 2021

PMGKAY IN RAJASTHAN

†312. SHRIMATI JASKAUR MEENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the salient features of Pradhan Mantri Garib Kalyan Anna Yojana(PMGKAY);
- (b) the funds sanctioned, allocated and utilised in Rajasthan so far under this scheme;
- (c) the number of beneficiaries covered so far under this scheme in Rajasthan including Dausa district;
- (d) whether any irregularities have been reported to the Government in Rajasthan under this scheme; and
- (e) if so, the details thereof and the details of the steps taken by the Government in this regard?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): Under the Pradhan Mantri Garib Kalyan Anna Yojana, Govt of India has made allocation of foodgrains @ 5 kg per person per month free of cost for around 80 crore beneficiaries of all the 36 States/UTs covered under NFSA (Antyodaya Anna Yojana(AAY) & Priority Households(PHH)) including those covered under Direct Benefit Transfer(DBT) for a period of 8 months i.e April-November, 2020 and again similarly during the period May -November, 2021.

During the year, 2020, about 322 Lakh Metric Tons (LMT) of food-grains and during the year 2021, about 278 LMT foodgrains have been allocated free of cost under PMGKAY scheme to approximately 80 Crore NFSA beneficiaries.

In addition to foodgrains, during the year 2020, about 14.47 LMT pulses/whole chana have also been allocated under PMGKAY for the period April-November, 2020 to about 19.4 crore NFSA households free of cost @ 1kg per household per month.

(b): Expenditure under PMGKAY is further met from central food subsidy/assistance. An amount of Rs.293.81 crore has been released to State Government of Rajasthan for distribution of foodgrains under PMGKAY under the scheme of Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers margin. There is no sharing of expenditure by the States/UTs under PMGKAY.

(c): Under the PMGKAY, the foodgrains and pulses/whole chana are allocated to State Government of Rajasthan for approx 440 lakh beneficiaries covered under the National Food Security Act, 2013, covering all the States district including Dausa. Responsibility for distribution of foodgrains within the States/UTs rests with concerned State/UT Govt.

(d) and (e): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/UT Governments, wherein the operational responsibilities pertain with the State/UT. As and when complaints for NFSA and /or PMGKAY for any State/UT including Rajasthan are received in this Department from individuals, organizations, through media reports etc. on various issue regarding any irregularities in the functioning of the TPDS i.e leakage/diversion of subsidised foodgrains, regarding issuance of ration cards, complaints regarding FPS functioning etc. they are forwarded to the concerned State/UT Government for inquiry and appropriate action at their end.

An offence committed in violation of the provisions of PDS (Control) Order, 2015 is liable for penal action under the Essential Commodities Act, 1955. Thus, the Order empowers State/UT Governments to take punitive action in case of contravention of relevant provisions of these Orders. In the year 2020, 45 complaints on various issues relating to NFSA and PMGKAY foodgrains were received and forwarded to State Government of Rajasthan for necessary action at their end.
